## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2280 TO BE ANSWERED ON 12.03.2025

#### JK ROAD - DHAMARA RAIL LINE PROJECT

## 2280. DR. RABINDRA NARAYAN BEHERA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has taken necessary action and granted sanction/permission for JK Road Dhamara rail line project; and
- (b) if so, the details thereof along with the timeline set for the commencement of the said project?

#### ANSWER

# MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

### (SHRI ASHWINI VAISHNAW)

(a) and (b): Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations including connectivity to tourist and religious places etc. depending upon throwforward of ongoing projects and overall availability of funds.

Based on Final Location Survey (FLS) for a new Railway line between Jajpur Keonjhar Road and Dhamra Port, Detailed Project Report (DPR) has been prepared. As per DPR, the cost of the project is approx. ₹2987 crore.

Sanctioning of project requires consultation with various stake-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc. Timelines can be estimated only after approval process is completed.

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